NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.17/Chd/Hry/2018

In the matter of:	
Ace Corporation Limited.	Petitioner.
In the matter of:	
Mr.Amit Goyal & Anr.	Appellants-Shareholders

Registrar of Companies, NCT of Delhi & Haryana.

Versus

....Respondent.

Present: Ms.Anjali Yadav and Ms.Neetu Saini, Practising Company

Secretaries for the petitioner/Appellants-Shareholders.

The authorised representative of the appellants seeks time to place on record the master data as well as the latest financial statements and audited balance sheets of the company for the financial year ending 31.03.2017.

List the matter on 08.02.2018 and the documents be filed along with the affidavit of the authorised representative at least two days before the date fixed.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

January 24, 2018.